

1	2	3	4	5	6	7	8	9
Purchase of medicines	-	-	-	4564	-	4000	-	2750
Treatment of minor disease	3	6	-	-	-	-	8	23
Treatment for Gynae disease	3	20	-	-	6	20	-	-

Rate of interest on EPF

2409. SHRI RAJKUMAR DHOOT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that no decision was taken on the rate of interest payable on deposits in EPF during the course of the meeting of EPF Board held in March, 2007;

(b) if so, the details thereof and the reasons therefor; and

(c) whether Government would take a long term view on this question, when the economic position of the country is quite sound?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): (a) and (b) Yes, Sir. The matter regarding rate of interest for the year 2006-07 was placed before the Central Board of Trustees, Employees' Provident Fund in its 179th meeting held on 10.03.2007. However, the matter was deferred as it required more discussions at various levels. Subsequently, the Board in its special meeting held on 23.07.2007 recommended the rate of interest for the year 2006-07 as 8.5%.

(c) As per the provisions of the Employees' Provident Fund Scheme 1952, interest is required to be credited to the account of each member at such rate as may be determined by the Central Government in consultation with the Central Board of Trustees. The rate of interest to be credited on EPF accounts in any particular year is determined in such a manner that there should be no overdrawal on the Interest Suspense Account as a result of debit thereto of the interest credited to members' accounts.

Upgrading ITIs into centres of excellence

2410. SHRI SANTOSH BAGRODIA:
SHRI KALRAJ MISHRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how many ITIs were upgraded into Centres of Excellence in 2006-07, give State-wise details;

(b) how were such ITIs identified to be upgraded;

- (c) is it true that the ITIs are facing shortage of instructors;
 (d) if so, the details thereof and the reason for shortage of instructors; and
 (e) the steps being taken to improve the situation?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): (a) and (b) 100 ITIs were taken up for upgradation during the year 2006-07. The State-wise details are given in the Statement (*See below*). The allocation of ITIs was done proportionate to the total number of existing ITIs in the State/UT, performance of the State Governments in implementing the scheme during 2005-06 and their State-of-preparedness to start the training.

(c) to (e) Functioning of ITIs is under the administrative and financial control of the respective State Governments. The number of instructors required for each trade/unit has been prescribed in the norms prescribed by National Council of Vocational Training. Under Vocational Training Improvement Project, one of the eligibility criterions for participation is that the instructor vacancy in the ITI should not be more than 10 per cent.

Statement

*State-wise list of 100 ITIs being upgraded during 2006-07
 into Centers of Excellence*

S1. No.	Name of Participating State	Number of ITIs taken up during the year 2006-07
1	2	3
1	Andhra Pradesh	5
2	Bihar	2
3	Chhattisgarh	4
4	Delhi	1
5	Goa	1
6	Gujarat	15
7	Haryana	5
8	Himachal Pradesh	1
9	Jharkhand	1
10	Karnataka	6
11	Kerala	3
12	Madhya Pradesh	7

1	2	3
13	Maharashtra	15
14	Orissa	4
15	Punjab	2
16	Rajasthan	5
17	Tamil Nadu	5
18	Uttaranchal	1
19	Uttar Pradesh	7
20	West Bengal	3
21	Assam	4
22	J and K	2
23	Sikkim	1
TOTAL:		100

Below capacity enrolment in ITIs

2411. SHRIMATI PREMA CARIAPPA:
SHRI SANTOSH BAGRODIA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of ITIs in the country, State-wise;
- (b) the total capacity of these ITIs and their current annual enrolment;
- (c) whether it is a fact that in most of the ITIs the enrolments have been below the sanctioned capacity;
- (d) if so, the reasons for low enrolment rate in ITIs; and
- (e) the steps being taken by Government to improve the situation?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): (a) to (d) The State-wise detail of Industrial Training Institutes/Centres alongwith their seating capacity run by the State Government/Union Territory is given in the Statement (*See below*). Enrolment In ITIs is below sanctioned capacity due to shortages of Trained Instructors, lack of effective monitoring system and weak industry-institute linkage.

- (e) Government have taken following initiative to improve the situation:
 - (i) Introducing courses which have larger employment potential. In the last ten years, course curricula of 57 trades have been revised, 50 new trades introduced in consultation with industry and eleven trades for which demand did not exist have been dropped.